

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
IA No. 104/JPR/2024  
MA(IBC) No. 11/JPR/2024  
CP No. (IB)- 13/95/JPR/2024  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Baroda**

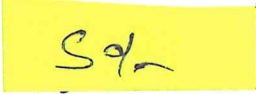
**... Applicant/Creditor**

**Versus**

**Kavita Chauhan (PG to CD-Shri Shyam Madhav Polybags Pvt. Ltd.)**

**... Guarantor/Respondent**

Due to paucity of time, the matter could not be taken up. Post the matter to  
21.05.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

April 23, 2024